

registered during the current year against the high officials of various Departments of the Ministry and the number of cases on which action has been taken out of those; and

(b) the details of the remaining cases in which the action is yet to be taken?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) During the period 1.4.1989 to 28.2.1990, 10 complaints against Group 'A' officers of the Departments of this Ministry involving corruption charges were registered and taken up for investigation by the departmental vigilance agency.

(b) Does not arise.

#### H.D.F.C. Loan for Houses

306. SHRI GUMAN MAL LODHA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the scheme of Government to provide residential accommodation to the people belonging to low income and middle income groups;

(b) the number of people of E.W.S., L.I.G., and M.I.G. categories who have so far benefited by the housing loans being provided by Housing Development Finance Corporation;

(c) whether the facility of H.D.F.C. loan is restricted to metropolitan cities only; and

(d) if so, the reasons therefor?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) 'Housing' is a State Subject and the State Governments/UT Administrations formulate and implement various social housing

schemes including residential accommodation for Low income and middle income groups.

(b) According to the information furnished by the Housing Development Finance Corporation Ltd., nearly three lakh borrowers have been sanctioned housing loan as detailed below:

<i>Monthly income</i>	<i>No. of borrowers</i>
1	2
0 to 1000	49,000
1000 to 2000	89,000
2000 to 3000	72,000
over 3000	83,000

(c) No, Sir.

(d) Does not arise in view of (c) above.

[English]

#### Completion of Pepsi Food Project

307. SHRIMATI BASAVARAJESWARI: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Pepsi Project has completed its first phase;

(b) if so, the amount spent by them on it so far;

(c) whether Pepsi Food have sought Government's permission to complete other phases of the Project;

(d) if so, whether Government have given necessary permission; and

(e) if not, the reasons therefor?